			<b>.</b>		here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	475208873.2	2	475208873.2	58.70	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	48	123687727	48	123687727	15.28	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	36	6082623	36	4438832.37	0.55	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	46	48129825	46	24677823.09	3.05	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	11	116466657	11	116466657	14.39	7933315	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	25	87063753.33	25	65053054	8.04	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		168	856639458.53000 01	168	809532966.66000 01	100.00	7933315	0	0	